

Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 12/05/2023; Order dated 03/01/2024 List of creditors as on: 05/07/2024
List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under any verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Note 5




Jitender Kohari
Interim Resolution Professional of
Shah Steel Impex Private Limited (under CIRP)
Appointed as the IIP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024
IP Regn. No. IBB/PA-001/IP-P00540/2017-18/10965
AFA No. AA/1/0965/02/040924/105985 Valid upto 04/09/2024